

07 FEB 2020



**ABSTRACT**

Fisheries - Construction of Fishing Harbours in Kaluveli Waters at Azhagankuppam in Villupuram District and Alamparaikuppam in Kancheepuram District at an estimated cost of Rs.235.00 crore - Administrative Sanction - Accorded - Orders - Issued.

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Animal Husbandry, Dairying and Fisheries (FS-1) Department

G.O.(Ms).No.28

Dated 06.02.2020

விகாரி, தை - 23

திருவள்ளூர் ஆண்டு - 2051

Read:

1. From the Director of Fisheries Letter Rc.No.20716/T1/2017, dated 30.09.2019 and 16.10.2019.
2. Government Letter No.15552/FS1/2019-2, Animal Husbandry, Dairying and Fisheries (FS1) Department, dated 20.11.2019.
3. Government Letter No.15552/FS1/2019-5, Animal Husbandry, Dairying and Fisheries (FS1) Department, dated 07.01.2020.

ORDER:

During the Assembly session 2019-20 on 09.07.2019, the Hon'ble Chief Minister has made the following announcement in the floor of Assembly under Tamil Nadu Legislative Assembly Rule 110:-

"Fishing Harbour in Kaluveli Waters at Azhagankuppam in Villupuram District and Alamparaikuppam in Kancheepuram District will be constructed at an estimated cost of Rs.235 Crore."

2. In the letter first read above, the Director of Fisheries has stated that the Consultancy service provider submitted the Detailed Project Report for the construction of Fishing Harbours in Kaluveli Waters at Azhagankuppam in Villupuram District and Alamparaikuppam in Kancheepuram District at an estimated cost of Rs.235.00 crore which



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has been prepared by the Fishing Harbour Project Circle based on the current Public Works Department scheduled of rates. The Director of Fisheries has therefore requested the Government to accord Administrative Sanction for Rs.235.00 crore for the above proposal.

3. In the letter second read above, the Detailed Project Report for the construction of Fishing Harbours in Kaluveli Waters at Azhagankuppam in Villupuram District and Alamparaikuppam in Kancheepuram District at an estimated cost of Rs.235.00 crore has been forwarded to Government of India to accord Administrative approval and financial assistance of 80% of project cost under Fisheries and Aquaculture Infrastructure Development Fund (FIDF) and the remaining 20% met by the State Government.

4. In the letter third read above, the Director of Fisheries has been requested to obtain Coastal Regulation Zone (CRZ) clearance for this project. The estimate for construction of Fishing Harbours in Kaluveli Waters at Azhagankuppam in Villupuram District and Alamparaikuppam in Kancheepuram District is annexed to this Government Order.

5. The Government, after careful examination of the proposal of the Director of Fisheries, accord administrative sanction for the construction of Fishing Harbours in Kaluveli Waters at Azhagankuppam in Villupuram District and Alamparaikuppam in Kancheepuram District at an estimated cost of Rs.235.00 crore subject to condition that procurement action should be commenced only after obtaining Fisheries and Aquaculture Infrastructure Development Fund approval and Statutory approvals.

6. This order issues with the concurrence of the Finance Department vide its U.O.No.5582/Fin(AHD&F)/2020, dated 05.02.2020.

(By Order of the Governor)

K.GOPAL  
Principal Secretary to Government

To  
The Director of Fisheries, Chennai-35.  
The Chief Engineer, Fishing Harbour Project Circle, Chennai-35.  
The Principal Accountant General (E&RSA), Chennai-18.  
The Resident Audit Officer,  
Office of the Principal Accountant General (G&SSA), Chennai-9.  
The Pay and Accounts Officer (South), Chennai-35.

Copy to:

The Office of the Hon'ble Chief Minister, Chennai-9.

The Special Personal Assistant the Hon'ble Deputy Chief Minister, Chennai-9.

The Special Personal Assistant to Hon'ble Minister (Fisheries, P&AR),  
Chennai-9.

The Finance (AHD&F/Res-II) Department, Chennai-9.

The Private Secretary to the Principal Secretary to Government;

Animal Husbandry, Dairying and Fisheries Department, Chennai-9.

Stock file/spare copies.

//Forwarded By Order//

Gracie Joseph

(Gracie Joseph)

Under Secretary to Government

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D/O  
19/2/2020

Endt.no. DB/F-93/2020 . நாள் . 02.2020

நகல் செயற்பொறியாளர், பி.து.தி.கோ, சென்னை சிவரங்குடி  
அனுப்பப்படுகிறது.

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for CHIEF ENGINEER  
FISHERIES DEPARTMENT  
CHENNAI-600 035.

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20/2/2020